

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP (IB) No. 01/Chd/2017
(Decided matter)**

In the matter of:

M/s Hind Motors Ltd.Respondent

Present: Mr. Krishan Vrind Jain, Liquidator

The Liquidator has filed his preliminary report. The matter be listed on 12.12.2017 and further progress report be put up in terms of the directions already issued. The reports submitted by the Liquidator be kept in a sealed folder/envelope.

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

November 22, 2017
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